

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
REVIEW PETITION NO,57/2000 IN OA-1052/98
DATED THE 10TH DAY OF OCT., 2000

CORAM:HON'BLE SHRI B.N.BAHADUR, MEMBER(A)

1. Union of India (Through)
General Manager, Central Railway
Mumbai CST.
2. Divisional Railway Manager,
Central Railway, Solapur.

... Review Petitioners
Original Respondents

V/s.

Mrs.Nalini Keshav Athawale,
Ex.Primary Teacher,
Central Railway High School,
Daund.

... Respondent
Original Applicant.

O R D E R

This Review Petition has been perused by me. The contention made at paras - 2 & 3 do certainly not constitute errors apparent on the face of the record. The argument taken in the order may constitute a grievance on merit. If the Review Petitioner has a grievance on this account, he can take recourse as per law, but that cannot be a basis on which the matter can be agitated in a Review Petition.

2. Also there is no new fact which has come to light.
3. In view of the above discussion, this Review Petition is not sustainable and is hereby rejected. No costs.

B.N.Bahadur

(B.N.BAHADUR)
MEMBER(A)

abp.